

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:188  
ANSWERED ON:22.11.2011  
USE OF MOBILE PHONE IN JAILS  
Dhanaplan Shri K. P.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has received any report that continuous calls were made by jail inmates from the jails in Kerala to foreign countries;
- (b) if so, the details thereof and the action taken in this regard; and
- (c) the measures taken by the Government to check mobile phone usage by jail inmates throughout the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b) During search conducted by Jail officials in prisons of Kerala about 120 mobile phones have been confiscated and call details of 28 mobile phones has been obtained through the services of Hi-Tech cell wherein numbers including 18 digits numbers, 16 digits numbers, 4 digits numbers etc. were found to be in use.

(c) Government of India has issued a specific advisory on use of mobile phone in prisons dated 7.6.2010 to States/UTs for compliance.